

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO: 552
ANSWERED ON 26TH JULY, 2024

DEVELOPMENT OF MEGA FOOD PARKS

552. DR. ASHOK KUMAR MITTAL:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total number of Mega Food Parks which are approved but their development has not started yet, State-wise;
- (b) the financial statement of such Mega Food Parks whose delay has caused loss in revenue or budget overflow, the details thereof;
- (c) the reasons for delaying the development of two international Mega Food Parks in Punjab; and
- (d) credit facilities that have been or will be extended by Government to benefit local farmers for their business at Mega Food Parks?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

- (a) Ministry of Food Processing Industries has been implementing Mega Food Park Scheme (MFPS), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), to create modern infrastructure for the food processing sector along the value chain from farm to market. Under the scheme, Ministry has approved 41 Mega Food Park (MFP) projects across different states/ UTs in the country. Out of this 24 Mega Food Park projects are operational. There is no such approved Mega Food Park project, where development has not started.
- (b) Does not arise.
- (c) Under the Mega Food Park scheme, the Ministry has approved 3 MFP projects in the State of Punjab. Out of these 2 MFP projects are operation Reasons for delay in development of MFP projects of Punjab include requirement of minimum 50 acre land with CLU and State Government's permission for subleasing the plots, difficulty in getting the term loan from the Banks, delay in statutory clearances from the State government agencies, slow pace of leasing of plots in MFPs and delayed implementation of food processing units in these parks.
- (d) A special fund of Rs.2000 crore has been set up in National Bank for Agriculture and Rural Development (NABARD) to provide credit at affordable rates to boost food processing sector. Under this fund, loan is extended to individual entrepreneurs, cooperatives, farmer producer organizations, corporates, joint ventures, SPVs and entities promoted by the Government for setting up, modernization, expansion of food processing units and development of infrastructure in designated food parks. Loans are extended up to 95% of the eligible project cost for entities promoted by the State Governments while other categories of promoters are extended loans up to 75% of the project cost.
